

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, AT NEW DELHI

O.A. No. 164/2018

In the matter of:

Ashwani Kumar Dubey

.....Applicant

Versus

Union of India & ors.

.....Respondents

**REPLY BY WAY OF AFFIDAVIT ON**  
**BEHALF OF RESPONDENT No. 89 and 320 i.e.**  
**H.P. STATE POLLUTION CONTROL BOARD.**

I, Anil Joshi, S/o Ram Dutt aged about 57 years, at present working as Member Secretary, H.P. State Pollution Control Board at Shimla, Himachal Pradesh, do hereby solemnly declare and affirm on oath as under:-

1. That this affidavit has been drafted at my instance and under my instructions.
2. That the issues in this matter pertain to remedial action against violation of environmental norms and

  
Member Secretary,  
HP State Pollution Control Board  
Shimla

fly ash generation by Thermal power plants, wherein reply has been sought from the respondents.

- 3. That reportedly, there are no thermal power plants in the State of Himachal Pradesh which can be considered as major fly ash generator. Therefore, it is humbly submitted that the matter does not pertain to the replying respondent, however, the directions issued in this matter will be documented for compliance, in case thermal power plants come up in future in the State of Himachal Pradesh.

*Sharma*

**Deponent**

Member Secretary,  
HP State Pollution Control Board  
Shimla

*Sharma*  
Identified by

**Verification:-**

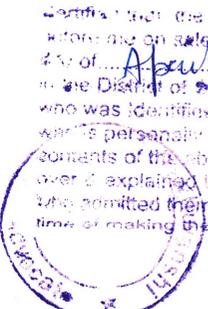
I, the above named deponent, do hereby further solemnly affirm that the contents of paras 01-03 are true and correct to the best of my knowledge, derived from official record and no part of it is believed to be false and nothing material has been concealed therefrom.

Signed and Verified at Shimla on 20<sup>th</sup> day of

April, 2024.

**ATTESTED**

*Sharma*



*Sharma*  
20<sup>th</sup> April 2024  
Anu Joshi  
Gurpreet Sharma  
Pleas  
Oath Commissioner  
HP High Court, Shimla

*Sharma*

**Deponent**

Member Secretary,  
HP State Pollution Control Board

Shimla  
are duly attested by me.

*Sharma*  
20<sup>th</sup>  
Oath Commissioner